

(d) by when they would be posted in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Non-Gazetted personnels of CRPF who are on the verge of retirement are considered for choice/home posting to the extent administratively possible to enable them to sort out their domestic problems on the following conditions:—

- (i) such personnel are adjusted within the prescribed limit of 50% strength of natives in a particular Group Centre.
- (ii) The individual has not availed static postings during the preceeding 3 years.
- (iii) The period of such postings should not normally exceed 2 years.

However, no such facility has been extended to gazetted officers of CRPF.

(b) Shri R. N. Yadav, Commandant, CRPF, is the only officer due to retire in 1994, who had applied in December, 1991 for his posting either to Delhi, Ajmer, Gandhinagar or Rampur.

(c) Shri R. N. Yadav had already remained posted in Delhi, and he was approved for posting out of Delhi prior to receipt of his application for choice posting.

(d) Shri R. N. Yadav has joined the present place of posting on 17th January, 1992. He would be considered for choice posting at an appropriate time.

#### Rotational Posting in C.R.P.F.

253. SHRI SHIV PRATAP MISHRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what are the details of the rule under which officers and other ranks in C.R.P.F. are not allowed to remain posted at one place for more than three years;

(b) what are the names of the officers of the rank of Asstt., Commandant, II-Ic (two IC), and Commandant, who have remained posted in Delhi for more than three years, by securing posting from one Delhi based battalion to another or to an office of C.R.P.F. in Delhi.

(c) the reasons for which such facility has been allowed to some officers parti-

cularly young officers at the cost of some officers with genuine difficulties; and

(d) whether Government propose to order an enquiry in the matter; if so, by when; and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There is no rule which prevents posting of officers and personnel in other ranks in CRPF to remain posted at one place for more than three years.

(b) and (c) The following 7 officers have been posted in Delhi for more than 3 years for administrative/operational reasons or on compassionate grounds :—

- (1) Shri S.C. Mishra, Commandant
- (2) Shri B.R. Sharma, Commandant
- (3) Shri Rajender Singh, Commandant
- (4) Shri K.S. Rana, Commandant
- (5) Shri R.K. Sharma, Commandant
- (6) Shri S.P. Srivastava, Second-in-Command.
- (7) Shri D.C. Pathak, Second-in-Command.

(d) No, Sir. No enquiry is proposed since there has been no violation of rules or regulations in this matter.

#### भारत पाक सीमा का बन्द किया जाना

254. डा० रत्नाकर पाण्डेय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार सीमा पार से होने वाली आतंकवादी गतिविधियों को रोकने के लिए भारत पाक सीमा को पूरी तरह से बन्द करने हेतु किसी प्रस्ताव पर विचार कर रही है; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है ?

संसदीय कार्य मंत्रालय से राज्य मंत्री और गृह मंत्रालय से राज्य मंत्री (श्री एम०एम० जंकब) : (क) और (ख) भारत पाक सीमा के ऐसे चुने हुए स्थानों पर जहाँ से सीमा पार करने की संभावना अधिक है, वहाँ पर पंजाब की 356